

**GOVERNMENT OF INDIA**  
**MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 312**  
**TO BE ANSWERED ON 19<sup>th</sup> NOVEMBER, 2019**

**CLAIMS OF GUJARAT UNDER NFS SCHEME**

†312. **SHRI JASWANT SINGH BHABHOR:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether Gujarat has made any claim for its share under the National Food Security Scheme, if so, the details thereof; and
- (b) the steps taken by the Government for issuance of the said claimed fund?

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**(SHRI DANVE RAOSAHEB DADARAO)**

(a): Yes sir, Gujarat has made following complete claims proposals for its share under the National Food Security Scheme;

	2017-18 (Rs in Cr.)	2018-19 (Rs. in Cr.)	2019-20 (Rs. in Cr.)
<b>Claimed</b>	<b>Rs.178.02</b>	<b>Rs.151.30</b>	<b>No proposal received from State Government</b>

(b): The claims were examined as per the Provisional Cost Sheet (PCS) issued by this Department and following admissible releases were made:

	2017-18 (Rs in Cr.)	2018-19 (Rs. in Cr.)	2019-20 (Rs. in Cr.)
<b>Admissible amount Released</b>	<b>Rs. 168.15</b>	<b>Rs.111.89</b>	<b>No proposal received from State Government</b>

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